

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4582
ANSWERED ON:23.04.2010
REPOSITIONING OF NABARD
Haque Shri Sk. Saidul

Will the Minister of FINANCE be pleased to state:

- (a) the details of the benefits accrued to Indian Agriculturists after withdrawing Reserve Bank of India (RBI) shares in the National Bank for Agriculture and Rural Development (NABARD);
- (b) whether repositioning exercise is sought to be placed in tune with the Government move towards the corporatization of Indian agriculture to the detriment of millions of poor farmers of this country; and
- (c) if so, the details thereof?

Answer

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a) to (c): The Government of India (GoI), in consultation with the Reserve Bank of India

(RBI), had decided to take-over 72.5 % of the overall shareholding in the National Bank for Agriculture and Rural Development (NABARD), presently held by RBI, thus taking GoI's holding in NABARD to 100%.

Meanwhile, RBI has requested the Government that due to the impact of recent global crisis and operational exigencies status quo may be maintained for some more time.

The change in shareholding pattern of NABARD will not, however, have any impact on the overall working of NABARD or its mandate, as envisioned in the Preamble to the NABARD Act, 1981, viz providing and regulating credit and other facilities for the promotion and development of agriculture, small scale industries, cottage and village industries, handicrafts and other rural crafts and other allied economic activities in rural areas with a view to promoting integrated rural development and securing prosperity of rural areas, and / or matters connected therewith or incidental thereto.